COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 255 OF 2017

Dated: 7th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Damodar Valley Power Consumers' Association ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1

Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Mr. Pulkit Agrawal for R-2

ORDER

Learned counsel for respondent No.1 states that he will file written submissions at the time of hearing of the appeal.

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 23.08.2018.

(Justice N. K. Patil) Judicial Member

ts/mk

(I.J. Kapoor) Technical Member